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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 16593/2024 & CM APPL. 70147/2024

M/S SHUDH GARWHAL PANEER NIRMATA SANGH THROUGH ITS PROPRIETOR SH ASHWANI KUMAR

.....Petitioner

Through: Mr. Vineet Bhatia, Mr. A. Jaganath

Mishra & Mr. Keshav Garg, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr Ashish k.Dixit, CGSC for R-1.

Mr. Abhinav Singh and Ms. Swega

Agarwal, Advs. for GNCTD.

45

+

W.P.(C) 3129/2024

M/S KANAK CCR LTD

WITH

CCR LTDPetitioner

Through: Mr. Aditya Bharat Manu Baruhs, Mr.

Naman Maheshwari, Mr. Archit Aditya Manu Barwaha, Ms. Tanishka Grover, Mr. Kailash Pandey & Ms.

Tanya Pandey, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr Aditya Singla, SSC CBIC, Ms

Medha Navi Advs. for R-4 (M-

7042841191).

87 WITH

+ W.P.(C) 6293/2019

BHARTI TELEMEDIA LTD.Petitioner

Through: Mr. Tushar Jarwal, Adv. Mr. Rahul

Sateeja, Adv. Ms. Pakhi Jain, Advs.

(M-9910044138)

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Ruchir Mishra Adv, Mr. Mukesh

Kr Tiwari Adv, Ms. Reba Jena

Mishra Advs. for R-1.

Mr. R. Ramachandran Sr.St.Counsel





for R-3 & 4 (M-9868211477).

88 WITH W.P.(C) 6895/2020 +BHARTI TELEMEDIA LIMITEDPetitioner Mr. S. Ganesh, Sr. Adv. with Mr. Through: Tushar Jarwal & Mr. Rahul Sateeja, Advs. versus UNION OF INDIA & ORS.Respondents Mr. R. Ramachandran Sr.St.Counsel Through: for R-1 & 2 (M-9868211477). Ms. Nidhi Raman, CGSC for R-1. 89 WITH W.P.(C) 6914/2020 +**BHARTI AIRTEL LIMITED**Petitioner Mr. S. Ganesh, Sr. Adv. with Mr. Through: Tushar Jarwal & Mr. Rahul Sateeja, Advs. versus UNION OF INDIA & ORS.Respondents Mr. R. Ramachandran Sr.St.Counsel Through: for R-1 & 3 (M-9868211477). 90 WITH W.P.(C) 13097/2019 & CM APPL. 53392/2019 +SALES TAX, BAR ASSOCIATION (REGD,). &ANR.....Petitioners Through: Mr. S. Ganesh, Sr. Adv. with Mr. Tushar Jarwal & Mr. Rahul Sateeja, Advs. versusRespondents UNION OF INDIA & ORS. Mr. Harpreet Singh, SSC with Ms. Through: Suhani Mathur & Mr. Shivang Chawla, Advs. 91 WITH

W.P.(C) 13154/2019

None.

.....Petitioner

HIMANSHU MOHTA AND ASSOCIATES

Through:

This is a digitally signed order.

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versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Harpreet Singh, SSC with Ms.

Suhani Mathur & Mr. Shivang

Chawla, Advs.

92 WITH

+ W.P.(C) 10385/2020 & CM APPL. 32887/2020

INSTAKART SERVICES PRIVATE LIMITEDPetitioner

Through: Mr. Ayush A. Mehrotra, Mr. Upkar

Agrawal & Mr. Laksh Manocha,

Advs.

versus

DIRECTORATE GENERAL OF GST INTELLIGENCE
HEADQUARTERS - THROUGH SENIOR INTELLIGENCE
OFFICERRespondent

Through: Mr. Harpreet Singh, SSC with Ms.

Suhani Mathur & Mr. Shivang

Chawla, Advs.

93 WITH

+ **W.P.(C) 1668/2021**

UFLIX INDUSTRIESPetitioner

Through: Dr. Avinash Poddar & Mr. Mamiksha

Goswami, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Harpreet Singh, SSC with Ms.

Suhani Mathur & Mr. Shivang

Chawla, Advs.

94 WITH

+ W.P.(C) 14350/2021

NORTH INDIA LEAD MANUFACTURERS

ASSOCIATION(NILMA)Petitioner

Through: Mr. Rajat Mittal & Mr. Suprateek

Neogi, Advs.

versus





.....Petitioner

UNION OF INDIA AND ORSRespondents Ms. Sushila Narang, Adv. for R- 2 to Through: 95 WITH W.P.(C) 12475/2022 +M/S IAN CONSULTANCY LLPPetitioner Mr. Vikas Kakkar, Mr. Sameer Sood Through: & Mr. Amit Dubey, Advs. versus UNION OF INDIA & ORS.Respondents Mr. N. Venkataraman, ASG with Ms. Through: Sonu Bhatnagar, SSC, 96 WITH W.P.(C) 5908/2023 +NGKA & ASSOCIATES LLP THROUGH ITS PARTNER, MR. SHUBHAM AGARWAL,Petitioner Through: None. versus UNION OF INDIA THROUGH SECRETARY, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE &ORS.....Respondents Through: Mr. Shubham Goel and Mr. Mayank Kamra, Advs. for R-4 & 5. 97 WITH W.P.(C) 15098/2024 & CM APPL. 63230/2024 +M/S UPPALS EXCLUSIVE RESIDENCE LLPPetitioner Mr. Puneet Aggarwal, Ms. Mansi Through: Khurana, Ms. Shruti Garg & Mr. Chetan Kumar Shukla, Advs. versus UNION OF INDIA & ORS.Respondents Through: 99 WITH W.P.(C) 15530/2024 & CM APPL. 65240/2024 +WAVELINX TECHNOLOGIES PRIVATE LIMITED THROUGH ITS DIRECTOR MR SARBDEEP SINGH (2019- 20)

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Through: Mr. Rakesh Kumar and Mr.

Parveen Kumar Gambhir, Advs.

versus

COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERSRespondents

Through: Mr. Shubham Goel and Mr. Mayank

Kamra, Advs. for R-1 & R-2

111 AND

W.P.(C) 13279/2024 & CM APPL. 55480/2024

NAVBHARAT PAPERPetitioner

Through: Ms. Kavita Jha, Sr. Adv. with Mr.

Shammi Kapoor & Mr. Sandeep

Gupta, Advs.

versus

DEPUTY COMMISSIONER, CENTRAL TAXES GST MUNDKA DIVISION NEW DELHI

....Respondent

Through: Mr. Harpreet Singh, SSC with Ms.

Suhani Mathur, Adv.

CORAM:

JUSTICE PRATHIBA M. SINGH JUSTICE AMIT SHARMA

ORDER

% 09.12.2024

- 1. This hearing has been done through hybrid mode.
- 2. It is submitted by Counsels that *Bharti Telemedia Ltd. vs. Union of India & Ors. [W.P.(C) 6914/2020]* may be treated as the main matter.
- 3. Accordingly, W.P.(C) 6914/2020 shall be treated as the main matter in the batch of petitions.
- 4. Pleadings in all the matters shall be completed or Counsels for all the parties' shall make a specific statement that they are adopting the Reply Affidavits from the main matter i.e *W.P.*(*C*) 6914/2020.
- 5. List before the Joint Registrar on 10th January, 2025.





6. List these batch matters for hearing on 19th February, 2025.

PRATHIBA M. SINGH, J.

AMIT SHARMA, J.

DECEMBER 9, 2024/nk/pr